

(b) Most of the officers have been posted to non-sensitive posts keeping in view the guidelines of the Central Vigilance Commission. Some of the officers are on sensitive posts due to operational necessity in administrative interest and have been barred from dealing of sensitive functions like important financial matters, tender, selections etc.

Doctors working in Railways

†789. SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

Will the Minister of RAILWAYS be pleased to state:

- (a) the total number of doctors working in the Central Divisional Health Unit in Railways;
- (b) the total number of sanctioned posts along with the vacant posts against it and the steps being taken to fill up these vacant posts;
- (c) the minimum educational qualifications prescribed for appointment of doctors in Railways and the number of doctors who possess higher degrees than the MBBS;
- (d) whether any policy has been formulated by Railways for recruitment of specialist doctors for its different departments; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (e) Total number of sanctioned posts is 2497 and vacant posts is 660. Total number of Doctors working in the Railways is 1837. Due to low rate of joining of Doctors, indents for the posts of Assistant Divisional Medical Officers have been increased from 250 to 600 in 2013, to 650 in 2014, 600 in 2015 and to 600 in 2016 and placed before the Union Public Service Commission. This has led to decrease in the vacant posts. Pending joining of regularly selected Assistant Divisional Medical Officers, the vacant posts are being manned by engagement of Contract Medical Practitioners. Candidates for being eligible for appearing in the Combined Medical Services Examination must have passed the written and practical part of the final M.B.B.S. Examination and must have also completed the Compulsory Rotatory Internship. No special policy has

†Original notice of the question was received in Hindi.

been formulated by the Indian Railways for direct recruitment of Specialist Doctors. However, Indian Railway Medical Services Recruitment Rules provide for 30% direct recruitment in the Senior Scale Specialist post of Divisional Medical Officer, failing which by promotion and 5% direct recruitment in Junior Administrative Grade in Super Specialist post, failing which by promotion.

Utilisation of vacant railway land

790. DR. V. MAITREYAN: Will the Minister of RAILWAYS be pleased to state:

- (a) the effective steps taken by Government to utilise the vacant lands belonging to Railways for additional income generation and production of energy, etc.;
- (b) whether Government has any special plans to involve corporate companies in exploiting the railway lands for commercial ventures; and
- (c) if so, the details thereof and the list of such corporate companies involved?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (c) The vacant land is leased/licensed for generation of non-tariff revenue for development of ancillary logistic support/infrastructure required for Railways operational needs such as bulk oil installations and oil depots, steel yards, concrete sleeper plants, coal dumps, connectivity to private sidings commercial plots, vending stalls, etc. The vacant land, which is not required by Railways for its immediate operational needs, is also utilized in the interim period for commercial development through Rail Land Development Authority (RLDA), wherever feasible, in order to mobilize additional financial resources.

Railways has also planned to utilize vacant Railway land where commercial development is not feasible for Railways' captive energy sources, such as solar/wind energy.

Commercial development of Railway land is undertaken through open competitive bidding. Any one fulfilling the eligibility criteria and other terms and conditions as stipulated in bid document can participate. However, for production of (solar/wind) energy, "Railway Energy Management Corporation Limited" (REMCL), a Railways' owned corporate, has been involved.